

REHABILITATION OF HANDICAPPED

SHRI NIRANJAN SINGH: न i
SHRI P. ABRAHAM: U, } SHRI SANKAR
PRATAP
L SINGH DEV:

Will the Minister of HEALTH be pleased to state:

(a) whether Government have drawn up a scheme to rehabilitate the handicapped under the Jawaharlal Nehru Memorial;

(b) if so, what are the main features of the scheme; and

(c) whether any steps have been taken towards its implementation?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAK): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a) A scheme has been drawn up to establish facilities to rehabilitate Orthopaedically Handicapped persons and those suffering from disorders loss of vision, hearing and speech, in a comprehensive way to meet the needs as far as possible throughout the country as a fitting Memorial.

(b) The Scheme comprises—

(i) Two factories for the mass production of prosthesis,

(ii) Three Rehabilitation Institutes for training of Orthopaedic Surgeons, doctors, technicians, physiotherapists etc. (This includes the expansion of the Institute already existing in Bombay).

(iii) Fifteen Regional Rehabilitation Centres for giving service to more difficult cases, in the form of surgical treatment and the fitting of prosthesis supplied by the factories;

(iv) 48 Rehabilitation Units to be attached to the Orthopaedic departments of medical colleges;

(v) 500 Audiological Units and 100-Visual Units;

(vi) 15 Eye Banks; and

(vii) Two Logopedic (Speech Therapy) Institutes.

(c) A Logogaedic Institute is being established at Mysore but the scheme as a whole is still under consideration

INCOME-TAX ARREARS OF PERSONS LIVING ABROAD

*204. SHRI S. S. MARISWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether there are any arrears of income-tax due to Government from people living abroad; and

(b) what action has been taken by Government for the recovery of these arrears?

THE DEPUTY MINISTER OF THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) and (b) Ye* Sir. A sum of Rupees six crores and sixty one lakhs is due from persons who have left India and are not likely to return. No collection is expected out of these arrears.

PREFABRICATED HOUSING PLANTS

♦205. SHRI MULKA GOVINDA REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that Government have set up a Committee of Engineers to examine the proposals for setting up prefabricated Housing Plants in the country,

(b) if so, what are the terms of reference of the Committee; and

(c) when it will submit its report to the Government?